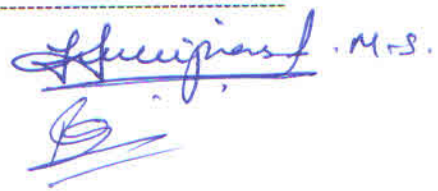


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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017


**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**


APPLICATION NUMBER : 10/16
PETITION NUMBER : TP 41/17
NAME OF THE PETITIONER (S) : IJM CONCRETE PRODUCTS PVT.
LTD. HYDERABAD, TELANGANA
NAME OF THE RESPONDENT (S) : VASOO BUILDERS PVT. LTD. BENGALURU
UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	HARI PRASAD.M.S.	} Petitioner	 .M.S.
2.	ROHIT SUBRAMANIAN 9886223704		

Shri Hari Prasad, Advocate for the petitioner is present. He has filed 2 sets of copies. He requested time to comply Rule 9 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents by the petitioner. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 14.03.2017.


MEMBER (J)


MEMBER (T)